

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **17.06.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

Defective Case

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|-------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 251/2026 For Stay IA No. 696/2026 (With Defects) | Subhendu Mohanty, The Assistant Commissioner Vs Sanjay Gupta, Liquidator of Lanco Babandh Power Ltd. | Mr. Sai Srujan Tayi | |

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in